

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3313
ANSWERED ON:30.11.2010
PURCHASE OF PADDY BY MILLERS
Rani Killi Krupa

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether reports/complaints of refusal by millers to buy paddy from farmers have been received by the Government in the recent past;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any demands have allegedly been made for purchasing paddy from the farmers;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the remedial steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (e): No complaint from any authentic source has been received by FCI about refusal by millers to buy paddy from farmers. Millers in the country operate in open market and purchase of paddy by them depends on their commercial decision. FCI and State agencies open sufficient number of procurement centres for purchase of paddy from farmers at Minimum Support Price (MSP).